

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 220
(IB)-980(ND)2020

IN THE MATTER OF:

M/s. Viswaroopa Info Services India Private ... Applicant/Petitioner
Limited

Vs.

M/s. Siti Vision Digital Media Private ... Respondent
Limited

Under Section: 9 of IBC, 2016

Order delivered on 17.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 02.09.2021



(T.S. SINGH)
COURT OFFICER